

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III (SPECIAL BENCH)**

**Item No.301**  
New CA-13/2023  
In  
CP-199(ND)/2022

**IN THE MATTER OF:**

M/s. Reena Mahendru

**Vs.**

Lalit Airways Pvt Ltd. & Ors.

.... APPLICANT/PETITIONER

.... RESPONDENT

**SECTION**

U/s 241-242

**Order delivered on 13.01.2023**

**CORAM:**

**SHRI ATUL CHATURVEDI**  
**MEMBER (TECHNICAL)**

**SHRI PRAVEEN GUPTA**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant : Adv. Ankur Singhal

For the Respondent : Adv. Sahil Khurana

**ORDER**

Let this matter be listed before the Regular Bench on **18.01.2023**.

Sd/-

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

Sd/-

**(PRAVEEN GUPTA)**  
**MEMBER (JUDICIAL)**